


(6)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/101/(IB)/2017
NAME OF THE PETITIONER(S) : R. RAVINDRAN
NAME OF THE RESPONDENT(S) : KAPPAVAAR TEXTILES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K.M. Anand K.M. ANAND	Counsel for Petitioner	
B.	Sarath babu	Counsel for Respondent. RoC, Mumbai.	B. Sarath babu

ORDER

Counsels for both the parties are present. Counsel for the RoC submitted the status report; copy of which is given to the other side. The **Registry** is directed to issue notice to the Directors i.e., in Sl.Nos.2 and 3 as shown in the report of the RoC to be present in person before the Bench on the next date of hearing. Put up on **05.01.2018** at **10.30 A.M.**

ghk


MEMBER (JUDICIAL)